

और जो कारण रूकानटें डालते हैं उनको दूर करने के लिये कोई व्यवस्था की गई है ?

श्री ल० ना० मिश्र : माननीय सदस्य को ज्ञात होगा कि पंच वर्षीय योजना के भीतर एक वार्षिक योजना भी बनायी जाती है जिसके द्वारा हर साल के काम की जाच की जाती है और देखा जाता है कि कहा तक प्रगति हो सकी है ।

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि प्रथम पंचवर्षीय योजना में किस स्टेट में प्रबल दर्जे का काम हुआ है, किस स्टेट में दूसरे दर्जे का, किसमें तीसरे दर्जे का, किस में चौथे दर्जे का और किस स्टेट में सब से ज्यादा साराब काम हुआ है ?

श्री ल० ना० मिश्र : अभी मैं ने देखा साहब के सवाल का जबाब दिया है उसको माननीय सदस्य ने सुना होगा ।

श्री बिभूति मिश्र : उस उत्तर में तो केवल यही बतलाया गया है कि वेस्ट् और बिहार में प्रच्छा काम हुआ है । लेकिन कहा पर साराब काम हुआ है यह तो नहीं बतलाया गया है ।

श्री ल० ना० मिश्र : जो पिछली पंचवर्षीय योजना की रिपोर्ट निकली है उसमें माननीय सदस्य पार्योगे कि दो तीन स्टेटो में काम प्रच्छा नहीं है और एक दो स्टेटो में काम प्रच्छा है ।

Retrenched Personnel

*892. Pandit D. N. Tiwary: Will the Minister of Labour and Employment be pleased to state.

(a) whether alternative appointments to all the retrenched personnel of Ordnance Factories under the Ministry of Defence and for those retrenched from the river valley projects have been found, and

(b) if not the number still to be employed?

The Deputy Minister of Labour (Shri Abid Ali): (a) No

(b) Out of 5,356 persons retrenched from the various Ordnance Factories under the Ministry of Defence and 2,808 retrenched from the Damodar Valley Corporation, there still remain 275 and 187 persons respectively who are in need of employment assistance.

Pandit D. N. Tiwary: May I know whether it is a fact that many of the persons who were offered alternative employment have refused and whether there is any political bias behind it?

Shri Abid Ali: That has not come to our notice. Some have refused but for other reasons.

Pandit D. N. Tiwary: May I know whether the remaining persons who have not been given alternative employment are likely to get any Government job?

Shri Abid Ali: Efforts are being made to find alternative employment.

Shri B. S. Murthy: Of the people who have been given employment, how many have been given employment under the Government? How many have been shown employed in private firms?

Shri Abid Ali: Some got employment in non-Governmental institutions also but their number is very small.

Shri T. B. Vittal Rao: When these people are given alternative employment in Government service, are their previous services taken into account?

Shri Abid Ali: I want notice.

Dr. K. B. Menon: May I know—if my question is not outside the scope of the present question—whether the Minister is aware that this question is much more widespread in other departments also and whether he is sympathetically considering the placing of these displaced persons to whom assurances have been given?

Shri Abid Ali: I did not quite catch the question.

Mr. Speaker. He is travelling beyond the scope of this question

Shri Gajendra Prasad Sinha: Just now the hon Minister said that some of the employees refused alternative employment May I know the reasons given by them for refusing such employment?

Shri Abid Ali. The offer which was made to them was not considered suitable and they got more suitable employment outside

Indian Nationals in Malaya

*898. **Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state

(a) whether his attention has been drawn to a reported official statement that 107 Indian nationals have been killed by British Security Forces in Malaya during the last eight years,

(b) whether the information of Government tallies with the report, and

(c) whether any steps have been taken to prevent such killings of Indian nationals and/or to secure compensation for the families of the victims?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon).

(a) Yes According to the statement issued by the Government of the Federation of Malaya, 107 Indians or persons of Indian origin were killed by the British or Malayan Security Forces in the nine years since the Emergency began in Malaya, that is, from June 1948 to the 30th June 1957. It has not been possible to make a distinction between Indian nationals and people of Indian origin who have become Malayan citizens

(b) Yes

(c) There have been internal disturbances in Malaya since the middle of the year 1948, caused by certain elements in that country who were endeavouring to overthrow the

existing regime by force. These Indians are among the casualties sustained in the course of armed clashes between these forces and the forces of the British or Malayan Government

Our Commissioner in Malaya has kept a close watch over all incidents. In cases where a civilian has been killed accidentally, compensation has been paid to his dependants by the Malayan Government

Shri H. N. Mukerjee: May I know whether our Commissioner in Singapore has helped Indian nationals involved directly or indirectly in the disturbances in Malaya to safeguard their rights, or whether we conceded the British claim that whoever was involved in those disturbances was more or less beyond the pale?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon Member's question contains certain presumptions in it, and it is difficult for me to deal with it. These casualties that are referred to have occurred—all of them, so we are informed—in armed clashes. If there is an armed clash and casualties occur the Commissioner can do nothing in the matter, more especially when it is not quite clear that those persons are Indian nationals at all. There have been a number of other cases, not of armed clashes but where they have been arrested and proceeded with. In every such case the Indian Commissioner has taken steps and helped them to the best of his ability, the matter has come to us too and we have tried to raise this matter with the UK Government

Shri Kasiwal: The hon. Deputy Minister just now said that it was difficult to make a distinction between Indian nationals and Malayan Indian nationals of Indian origin. I understand that there are about 10,00,000 Indians in Malaya. May I know what is the percentage so far as Indian nationals are concerned and so far as Malayan nationals are concerned?